

**Central Administrative Tribunal  
Principal Bench**

**RA-40/2017  
In OA-173/2014  
MA-450/2017**

**New Delhi, this the 20<sup>th</sup> day of February, 2018**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Union of India through  
The Chairman,  
Railway Board, Rail Bhawan,  
New Delhi.
2. The General Manager (Comercial),  
North-Eastern Railway,  
Gorakhpur, UP.
3. The Chief Commercial Superintendent,  
North-Eastern Railway,  
Gorakhpur, UP.
4. The Joint Director Traffic (Commercial),  
G.I. Railway Board,  
Rail Bhawan, New Delhi.
5. The Divisional Rail Manager (Commercial),  
North Eastern Railway,  
Lucknow Division, Lucknow, UP. ... Review Applicants  
(through Sh. Ambhoj Kumar Sinha)

**Versus**

1. Ram Baran, S/o Shri Jokhaw
2. Ramakant, S/o Shri Dubri,
3. Manoj Kumar Chauhan,
4. Jagannath, S/o Firangilal,
5. Vijaya Prakash, S/o Shri Ghure
6. Ram Kalap, S/o Shri Jivadhan
7. Ram Lakan, S/o Shri Gappu
8. Mohan Lal, S/o Sh. Shyam Lal,
9. Ratan Lal, S/o Shri Pyare,

10. Chhote Singh,  
 11. Ram Prasad, S/o Shri Shyam Bihari,  
 12. Raju Prasad, S/o Shri Firangi Lal,  
 13. Dinesh Kumar, S/o Shri Ram Das,  
 14. Nathai, S/o Shri Makhu,  
 15. Radhey Shyam, S/o Shri Adhya Prasad,  
 16. Gurucharan, S/o Shri Shyam Lal,  
 17. Girdhari Lal, S/o Shri Bhagal,  
 18. Late Radheyshyam through his wife Indrawati Devi  
 19. Chhote Lal, S/o Late tulsi  
 20. Ram Chander, S/o Shri Magan,  
 21. Ramanand, S/o Shri Ram Kewal,  
 22. Ram Chander, S/o Shri Dukhi Prasad,  
 23. Ram Das (deceased) through LRs:  
     (i) Smt. Vindhayavasni, W/o late Shri Ram Das,  
     (ii) Ram Kumar @ Pappu s/o Late Shri Ram Das  
 24. Jeetlal, S/o Shri Radhey Shyam  
 25. Rangi Lal  
 26. Rajesh  
 27. Chunnilal, S/o Chandrawat,  
 28. Rajan Prasad  
 29. Kishori Lal, S/o Shri Toofani  
 All C/o North Eastern Railway, Headquarter Office,  
 Gorakhpur Railway Station/Jn., Gorakhpur, UP.

... Respondents

(through Sh. Subodh Kaushik for Sh. V.S.R. Krishna)

## ORDER (ORAL)

**Mrs. Jasmine Ahmed, Member (J)**

It is contended by learned counsel for the applicant that both the OA No. 4140/2013 and OA No. 173/2014 were heard together by this Tribunal and by passing a common order, the OAs were allowed vide its order dated 07.11.2016. The respondents filed a review petition in OA No. 4140/2013 (Mithai Lal & Ors. vs. UOI & Ors.) which was dismissed at the circulation stage itself. The review filed in OA

No. 173/2014 (Ram Baran & Ors. vs. UOI & Ors.) is pending. As by passing a common order both the OAs were allowed and in the case of Mithai Lal & Ors., review has been dismissed in circulation, following the judicial decorum, the Review Application No. 40/2017 filed in OA No. 173/2014 is also dismissed.

**(Uday Kumar Varma)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/ns/